COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 96 of 2015

Dated: 2nd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Kerala State Electricity Board Ltd Vs.	1.		 Appellant(s)
Kerala State Electricity Regulatory Commission			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. P. V. Dinesh	
Counsel for the Respondent(s)	:	Mr. Ram Babu for R-1	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>30.08.2017.</u>

(I.J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd